

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF WALIA TREXIM PRIVATE LIMITED

S. No.	Particulars	
1.	NAME OF CORPORATE PERSON	M/s. WALIA TREXIM PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20/01/2005
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, NCT of Delhi & Haryana, New Delhi Ministry of Corporate Affairs
4.	CORPORATE IDENTTTY NUMBER /LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51109DL2005PTC241876
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	N-98-B, South Avenue, Sainik Farm, New Delhi 110062
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28/01/2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Mr. Amit Agrawal Address: H-63, Vijay Chowk, Laxmi Nagar, Delhi-110092 Email Address: amitagcs@gmail.com Contact No.: 01143019279 Registration Number: IBBI/IPA-002/IP-N00185/2017-18/10456
8.	LAST DATE FOR SUBMISSION OF CLAIMS	28/02/2022

Notice is hereby given that the M/s Walia Trexim Private Limited has commenced voluntary liquidation on 28/01/2022.

The stakeholders of M/s Walia Trexim Private Limited are hereby called upon to submit a proof of their claims, on or before 28/02/2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Amit Agrawal
(Liquidator)

Date: 29.01.2022
Place: Delhi